

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF U R SINTER PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	U R SINTER PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/10/2012
3.	Authority under which corporate debtor is incorporated / registered	RoC-Himachal Pradesh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26950HP2012PTC000261
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Village Bumblo, Tehsil Amb, Opposite R T O Hoshiarpur Road Amb Una- 174303, HP, India
6.	Insolvency commencement date in respect of corporate debtor	04.01.2023
7.	Estimated date of closure of insolvency resolution process	03.07.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Vikas Aggarwal IBBI Registration Number: IBBI/IPA-001/IP-P-02126/2020-2021/13313
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: 288, Second Floor, Sector 32-A, Chandigarh - 160030 Registered Email: ipvikas.aggarwal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for Correspondence: 3rd Floor, Plot No. D-190, Sector-74, Phase 8B Industrial Area, Mohali-160071, Distt. SAS Nagar, Punjab Email for Correspondence: cirp.ursinter@gmail.com
11.	Last date for submission of claims	18.01.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the **U R SINTER PRIVATE LIMITED** on **04.01.2023**.

The creditors of **U R SINTER PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **18th January, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Vikas Aggarwal

Interim Resolution Professional

Regn. No.: IBBI/IPA-001/IP-P-02126/2020-2021/13313

For U R Sinter Private Limited

Email for Correspondence: cirp.ursinter@gmail.com

Address for Correspondence: 3rd Floor, Plot No. D-190,

Sector-74, Phase 8B, Industrial Area, SAS Nagar,

Mohali -160071, Distt. SAS Nagar, Punjab

Date: 05.01.2023

Place: Mohali